

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1503/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: Anchor Leasing Pvt. Ltd.
V/s.
Aakar Infraproject Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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12	Kiran Jain & Co. Adv with Ryan & Co. Patil & Co.	Adv. for Petitioner	
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	Rajubhai Shah Adv with Manasi Padwal & Co. i/b Mansukhlal Hirani & Co. Respondent.	Adv. for Respondent.	
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ORDER

CP No.1503/I&BP/NCLT/MB/MAH/2017

For the parties have reported that settlement is likely to happen, at their request, list
this matter on 13.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)